

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 61/9/AMR/2021		9 of IBC	Chandresh Cables Limited Vs. BGR Energy Systems Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.Ravi Kumar, Ld. Counsel for the OC present. Ms.Kruthi Kalaga, Ld. Counsel for the CD present. A memo of withdrawal of the Company Petition has been filed by the OC. Memo is taken on record. In the light of the memo, nothing survives for adjudication. Hence, CP(IB) No. 61/9/AMR/2021 is dismissed as withdrawn. No costs.

Sd/-
MEMBER JUDICIAL